

123

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

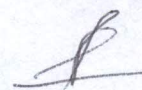
C.P No.177/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company		Monoharlal Phoolchand Kanungo -Vs-DSK Real Estate Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

i. SHAUNAK MITRA, Adv. for R6



14/11/2017.

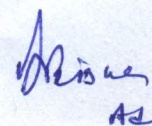
1) MR. J. SAHA, SR. ADV.

2) MR. D.N. SHARMA, ADV.

3) MR. N. DASGUPTA, ADV.

4) MR. A. BISWAS, ADV.

Defendant



14/11/2017

1. MR RATNANKO BANERJI.

2. MR ANIRUDHA ROY

3. MRS DEBASRI MALLIK

Petitioner

Debasri Mallik
14/11.

P. T. O.

ORDER

Ld. Counsel for the petitioner and the respondents are present.

No time left.

List on 04/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)